

CENTRAL ADMINISTRATIVE TRIBUNAL
JABALPUR BENCH, JABALPUR

O.A. No. 428 of 2003

Jabalpur, this the 10th day of July' 2003

Hon'ble Mr. D.C.Verma, Vice Chairman (J)
Hon'ble Mr. A.K.Bhatt, Member (A)

Mahadi Yadav,
aged about 41 years,
S/o. Shri Domari Yadav,
Labour, R/o. Lorha, Post Lorha,
Police Station Umaria, Tahsil
Bandhavgarh, District : Umaria (M.P) Applicant
(Advocate : Mr. Seryas Upadhyay for Mr. Umakant Sharma)

Versus.

1. Union of India, through Secretary,
Tele Communication, Govt. of India,
New Delhi.
2. Tele Communication, District Manager,
Shahdol, District Shahdol (M.P)
3. Sub Divisional Officer (Telephones)
Umaria, District Umaria (M.P)
4. Chhotu Gond, Regular Labour, Shahdol,
C/o. S.D.O. Phones, Shahdol,
District : Shahdol (M.P)
5. Ganga Verma, Phone Mechanic, Chungthuti
C/o. S.D.O. Phones, Umaria,
District : Umaria (M.P)
6. Laxhu Yadav, Regular Labour, S.D.O.
Phones, Umaria, District:UMARIA (M.P)
7. Charku Mohibia, S.D.O. Phones, Umaria,
District :UMaria (M.P). Respondents

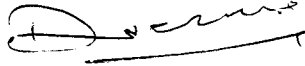
O R D E R (ORAL)

PER : Hon'ble Mr. D.C.Verma, Vice Chairman (J)

Learned counsel for the applicant, Shri Seryas
Upadhyay submits that he wants to withdraw the OA to
make his grievance to the appropriate forum.

It is ordered accordingly.


(A.K. Bhatt)
Member (A)


(D.C.Verma)
Vice Chairman (J)

पृष्ठंकन रं श्री/श्रीमती जयपुर, दि.....

- यदि/यदिना जयपुर
- (1) सर्वप्रथम, प्रमाणित करने के लिए के कार्यालय
 - (2) आवश्यक प्रमाणित करने के लिए के कार्यालय
 - (3) प्रत्यक्ष प्रमाणित करने के लिए के कार्यालय
 - (4) व्ययमान, प्रमाणित करने के लिए के कार्यालय
- सूचना एवं आवश्यक कार्यवाही हेतु

नमः रजिस्ट्रार

15-7-03

Shamoo ACO

Issued
on 15.7.03
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